

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/4749/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 11th December, 2020.

Sub: **Casual leave and Station leave permission.**

Ref:- Your letter No. DJ(G)/6129/2020 , dtd. 09.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 14.12.2020 along with permission to remain away from the station from the evening of 12.12.2020 (after Lok Adalat) till the morning of 15.12.2020 (before Court hour), has been granted.

Further, the Addl. District and Sessions Judge, Golaghat and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/4750/A, dated 11.12.2020

Copy to :

- ✓ 1. The Project Manager , Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Edsr